

[Translation]

Production of Pig Iron, Sponge Iron and Steel in Bihar

8460. SHRI LAL BABU RAI : Will the Minister of STEEL be pleased to state :

(a) whether the Government have taken any measures to increase the production of pig iron, sponge iron and steel in Bihar;

(b) if so, the details thereof for the last three years; and

(c) the percentage of increase made in their production during the current year in comparison to the last two years ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV) : (a) and (b). Government do not propose to set up new iron and steel plants during the Eighth Five Year Plan. However, Government

are making efforts to improve the performance of the existing public sector steel plants through technological upgradation and modernisation. A number of steps have also been taken by the Government to encourage private sector investment in the steel industry so as to increase production of iron and steel in the country. These include exemption of iron and steel from the requirements of compulsory licensing subject to some locational restriction, removal of control over pricing and distribution, inclusion of iron and steel in the list of high priority industries and reduction in import duties on raw materials/intermediates. A set of "Guidelines for Entrepreneurs in Iron and Steel Industry" has also been issued for providing guidance to prospective entrepreneurs interested in setting up new iron and steel projects.

(c) The estimated production and percentage of increase (+) / decrease () of pig iron, sponge iron, saleable steel in the State of Bihar during the last three years are given below :

(Unit in lakh tonnes)

Item	1990—91	1991—92	1992—93 (Prov.)
Pig Iron	3.32 (-14.9%)	1.71 (-48.5%)	1.54 (-10%)
Sponge Iron	1.15 (+45.6%)	1.24 (+7.8%)	1.25 (+0.8%)
Saleable Steel	45.29 (+1.7%)	49.21 (+8.7%)	52.63 (+7.0%)

NOTE : Figures in brackets indicate the percentage increase/ decrease over the previous year.

Aids Control

8461. SHRI N. J. RATHVA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of H. I. V. (Positive) cases

detected so far in Gujarat;

(b) the names of the hospital in Gujarat where AIDS testing facilities are available;

(c) whether any AIDS control programme is being implemented in Gujarat with foreign

assistance; and

(d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND) :

(a) As on 30. 4. 1993, 108 H. I. V. Positive cases have been detected in Gujarat.

(b) H. I. V. Testing facilities are available at six cities in Gujarat, namely:

1. B. J. Medical College, Ahmedabad.
2. Surat Medical College, Surat.
3. Government Medical College, Vadodara.
4. M. P. Shah Hospital, Jam — Nagar.
5. District Hospital, Junagarh,
6. Civil Hospital, Amraoli.

(c) and (d). Yes, Sir. The State of Gujarat is covered under the national programme for the Prevention and Control of AIDS being implemented in the Country. During the year 1992—93, a sum of Rs. 56. 41 lakhs have been released to the Government of Gujarat for the generation of awareness, promotion of blood safety and rational use of blood, control of sexually transmitted diseases, and better management of AIDS cases.

Allocation of Funds to Durgah Committee

8462. **PROF. RASASINGH RAWAT :** Will the Minister of WELFARE be pleased to state :

(a) the amount allocated to Durgah Committee during each of the last three years with its utilisation;

(b) the details of the income earned by the Durgah Committee during the above said period;

(c) whether the accounts of the Durgah Committee are regularly audited;

(d) if so, the details thereof;

(e) whether the Government propose to set up any trust for the proper and planned utilisation of the income being earned by the Durgah Committee;

(f) if so, the details thereof; and

(g) if not, the reasons therefor ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) No grant from the Central Government has been given to the Dargah Committee during the last three years.

(b) Incomes of the Dargah Endowment during the last three years are as under :

<i>Year</i>	<i>Income (in lakh)</i>
1990—91	32. 86
1991—92	57. 66
1992—93	48. 47

(c) and (d). The accounts of the Dargah Committee are audited by the Accountant General, Rajasthan.

Audit for the years 199—92 has been completed and the Report received by the Dargah Committee. The Audit for the year 1992—93 is yet to start.

(e) No, Sir.

(f) Does not arise.

(g) There is no provision in the Dargah Khwaja Sahab Act, 1955 for setting up any such Trust.